1	2	3
0. Jharkhand		
1999-2000	284.61	0
2000-2001	199.13	0
2001-2002	632.71	0
2002-2003	223.87	0
2003-2004	284.61	280.17
2004-2005	1946.71	198.16
2005-2006	2077.87	588.82
2006-2007	2747.69	3318.54
2007-2008	1909.95	2674.82
2008-2009	3188.20	3001.85
2009-2010	0	818.82
STATE TOTAL	13495.35	10881.18
GRAND TOTAL	450949.17	320636.80

## Proposals under Missing Link Scheme

 $\dagger 1168.$  MS. ANUSUIYA UIKEY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the proposals of the State Government of Madhya Pradesh under Mission Link Yojana received by the Central Government;
  - (b) the details of proposals approved out of them;
  - (c) the objective of the scheme;
- (d) the details of the districts of Madhya Pradesh which would be benefited under the scheme;
  - (e) whether the proposal is pending with the Central Government;
  - (f) if so, the reasons therefor; and
  - (g) by when this scheme would be approved?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (d) Proposals under "Missing Links" are part of Pradhan Mantri Gram Sadak Yojana (PMGSY), which seeks to provide all-weather road connectivity to the unconnected eligible habitations in the rural areas. If some portions of the roads are required to provide full connectivity

<sup>†</sup>Original notice of the question was received in Hindi.

to the eligible habitations under PMGSY, which was left out in the proposals sanctioned earlier, then such road works are considered as "Missing Links". During the year 2007-08, 220 such missing links of length 1085.36 km were sanctioned by the Ministry for Madhya Pradesh. 43 districts have benefited by these missing links. The list of these districts has been given at Statement (*See* below).

(e) to (g) No proposal for missing links of the State Government of Madhya Pradesh is currently pending in the Ministry.

Statement

Districts benefitted by Missing links

SI.No.	Name of the district
1	2
1.	Anuppur
2.	Ashoknagar
3.	Barwani
4.	Balaghat
5.	Betul
6.	Bhind
7.	Burhanpur
8.	Bhopal
9.	Chhatapur
10.	Chhindwara
11.	Datia
12.	Dhar
13.	Dindori
14.	Guna
15.	Gwalior
16.	Harda
17.	Hoshangabad
18.	Indore
19.	Jabalpur
20.	Jhabua
21.	Katni
22.	Khargone

1	2	
23.	Khandwa	
24.	Mandsoure	
25.	Morena	
26.	Narisinghpur	
27.	Neemuch	
28.	Panna	
29.	Rewa	
30.	Raisen	
31.	Rajgath	
32.	Shajapur	
33.	Satna	
34.	Schore	
35.	Sconi	
36.	Sheopur	
37.	Shahdol	
38.	Shivpuri	
39.	Sidhi	
40.	Singroli	
41.	Ujjain	
42.	Umaria	
43.	Vidisha	

## Beneficiaries of NREGS

1169. SHRI RAJNITI PRASAD: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is aware that the ambitious scheme of Government *i.e.* National Rural Employment Guarantee Scheme (NREGS) is not being actually implemented on the ground and the reality is that the benefit is not going to the targeted group; and
  - (b) if so, the steps being envisaged by Government to curb corruption in the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) As per reports received from the State Governments, 2.10 crore households were provided employment under NREGA during 2006-07, 3.39 crore during 2007-08, 4.49 crore during 2008-09 and 1.59 crore have so far been provided employment during the current year.